

**COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 18 OF 2016 &
IA NO. 37 OF 2016**

Dated: 15th July, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Ms. Swasti Power Ltd

...Appellant(s)

Versus

Uttarakhand Electricity Regulatory Commission & Ors.

...Respondent (s)

Counsel for the Appellant(s):

Mr. Tarun Johri
Mr. Ankur Gupta
Mr. Ankit Saini

Counsel for the Respondent(s):

Mr. Buddy A. Ranganadhan
Ms. Stuti Krishn for R-1

Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R-2

Mr. Sitesh Mukherjee
Mr. Divyanshu Bhatt
Ms. Supriya Ranjan Mahapatra for R-3

ORDER

List the matter for further hearing on **08.08.2019**, as agreed by learned counsel for both the parties.

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

vt/mkj